

(P)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 448/99

New Delhi this the 8th day of November, 1999

HON'BLE MRS. SHANTA SHAstry, MEMBER (A)

Jagdamba Prasad Shukla,
Son of Shri Thakur Prasad Shukla
R/o Muhalla - Nirmali Kund,
Post Office - Purani Basti,
Distt. Basti (UP)

C/o Chaurasia Pan Bhandar,
Gali No. 10, Dada Chhatri Wala Marg,
Palam Colony (Raj Nagar-I),
New Delhi-110 045.

Applicant

(By Advocate: Shri U. Srivastava)

versus

1. The Secretary,
Ministry of Communication,
Dept. of Telecommunication,
Sanchar Bhawan, New Delhi.

2. The Chief General Manager,
Telecom (U.P. Circle),
Lucknow, (UP).

3. The Divisional Manager,
Telecommunication, Gorakhpur Division,
Gorakhpur (UP).

4. The Sub-Divisional Officer,
Telecommunication, Delhi.
Basti (UP).

Respondents

(By Advocate: Shri K.R. Sachdeva)

ORDER (Oral)

BY MRS. SHANTA SHAstry, MEMBER (A)

The learned counsel for the applicant wants to withdraw the Original Application. He wants to file the fresh O.A as per law. Accordingly, the O.A. is dismissed. No costs.

Shanta J-
(MRS. SHANTA SHAstry)
MEMBER (A)

Mittal